

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO.2564**  
TO BE ANSWERED ON 15.12.2015

**Staff to Sanctuaries/ National Parks**

2564. SHRI P.C. MOHAN:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether many of the protected sanctuaries/national parks are not having sufficient staff and are facing difficulties in protecting the endangered animals and if so, the details thereof;
- (b) whether steps have been taken by the Government to sanction and provide adequate staff to the sanctuaries/national parks besides financial assistance to the State Governments in this regard; and
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

- (a),(b)and (c) It has come to the notice of the Ministry that many National Parks and Sanctuaries do not have sufficient staff and are facing difficulties in protecting wildlife including endangered animals. Sanctioning and providing adequate posts of Forest staff/hiring of staff in Protected Areas is the responsibility of the concerned State Governments. Data of staff in the National Parks and sanctuaries are not collated in the Ministry.

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